

All communications should be addressed to Registrar General by designation and not by name.

SPEED POST

(P.H.C. Sch. 1-6)

संख्या

/ Admn. (Apptt.) P.F. XXIII-03A-2019

प्रेषक:

बिधु भुषण पाठक  
महानिबंधक  
उच्च न्यायालय, पटना  
BIDHU BHUSHAN PATHAK  
**Registrar General**  
HIGH COURT OF JUDICATURE AT PATNA

Fax No.: 0612-2504088

Ph.: Office - P.B.X.-2504071-73, 75

Ext.-601

2505318-19. 21

Dated, Patna, the \_\_\_ October,, 2019

To

1.	Sri Brajesh Kumar Singh, S/o Vinay Kumar Singh B-16, 4 <sup>th</sup> Floor, Gali No. 7, Shashi Garden, Mayur Vihar-1, Delhi - 110001.
2.	Sri Suman Kumar Divakar, S/o Ashok Kumar Singh, House No. 851, First Floor, Mohan Makein Society, Sector - 5, Vashundhara, Ghaziabad, Uttar Pradesh - 201012.
3.	Sri Ravishankar Kumar, S/o Awadhesh Kumar, House No. 261, 3 <sup>rd</sup> Floor, Pocket -7, Sector - 24, Rohini, Delhi - 110085.
4.	Ms. Namrata Agrawal, D/o Ramesh Kumar Agrawal, Sushil Handloom Bhandar, Sahu Dharmshala, Purani Basti, Distt - Basti, U.P. - 272002.
5.	Ms. Seema Bhartiya, D/o Kamal Singh, House No. 5/55, Gali No. 6, Punjabi Basti, Anand Parvat, New Delhi - 110005.
6.	Sri Mukund Kumar, S/o Paras Nath Singh, House No. 223/B, F-Block, Phase - VI, Gali No. 23, Aya Nagar Extn., New Delhi - 110030.
7.	Ms. Meetu Singh, D/o Birendra Kumar Singh, 52, Ashoka Road, New Delhi - 110001.
8.	Sri Shailendra Kumar, S/o Lakshmi Narayan, Vill-Lal Pokhar Dighi, P.O. - Dighi Kalan, P.S. - Hajipur Sadar, Distt.- Hajipur, Bihar - 844102.
9.	Ms. Madhu Agrawal, D/o Ashok Kumar Agrawal, At - Naya Bazar, Near Goushala, PO-City Post Office, PS- Kotwali, Distt. - Bhagalpur, Bihar - 812002.
10.	Sri Brajesh Kumar, S/o Late Mahendra Prasad Gupta, Ram Krishna Colony, Mahendru, Patna, Bihar - 800006.

11..	Sri Shailendra Kumar, C/o Surendra Nath Singh Ex VC, Bhagh Bhoop Singh Lane, Alamganj Chowki, Gulzarbagh, Patna, Bihar, 800007
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Sir,

In continuation to this Court's letter no. **79273-283** dated **01.10.2019**, I am directed to send herewith copy of corrigendum to notification No. **11459** dated **21.08.2019** of the General Administration Department, Government of Bihar, Patna.

**Encls.: As above.**

**Yours faithfully,**

Sd/- B.B. Pathak

**Registrar General**

**Memo No. \_\_\_\_\_ / Dated, Patna the \_\_\_\_\_ October, 2019**

Copy forwarded to the Principal Secretary, General Administration Department, Government of Bihar, Patna / Secretary, Law (Judicial) Department, Government of Bihar, Patna, for information.

Sd/- B.B. Pathak

**Registrar General**

**Memo No. 81417-81433 / Dated, Patna the 18<sup>th</sup> October, 2019**

Copy forwarded to Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / Registrar (Establishment) I/C, Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, Judicial Officer Service Record Room, Patna High Court, Patna / Section Officer, Monitoring Cell - II, Patna High Court, Patna / Section Officer, Legal Cell, Patna High Court, Patna / Section Officer, Vigilance Cell, Patna High Court, Patna / Section Officer, Selection and Appointment Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / The District and Sessions Judges, Patna / Chapra / Muzaffarpur and Samastipur along-with copy of corrigendum of notification No. **11459** dated **21.08.2019**, for information and needful.

  
**Registrar General**

S.O. Secretary &amp; Appnt. Cell

16.10.19

बिहार सरकार  
सामान्य प्रशासन विभाग

शुद्धि पत्र

महानिबंधक, उच्च न्यायालय, पटना के पत्रांक-78721 दिनांक 27.09.2019 द्वारा संसूचति अनुशंसा के आलोक में सामान्य प्रशासन विभाग की अधिसूचना संख्या-7/स्था0-04-02/2016सा0प्र0 11459 दिनांक 21.08.2019 में कंडिका-2 में अंकित शर्तों के अधीन निम्न शर्त को भी जोड़ा जाता है:-

“सामान्य प्रशासन विभाग के अधिसूचना संख्या-11459 दिनांक 21.08.2019 के द्वारा अपर जिला एवं सत्र न्यायाधीश के पद पर अधिसूचित उम्मीदवारों की नियुक्ति माननीय सर्वोच्च न्यायालय में लंबित एस0एल0पी0 (सी0)-14156/2015 (धीरज मोर बनाम दिल्ली उच्च न्यायालय, दिल्ली) एवं अन्य संलग्न मामलों के फलाफल से प्रभावित होगी।”

अधिसूचना में शेष बिन्दुएँ यथावत रहेगी।

विभागीय अधिसूचना संख्या-11459 दिनांक 21.08.2019 को इस हद तक संशोधित समझा जाय।

ह0/-

(शिवमहादेव प्रसाद)

सरकार के अवर सचिव।

ज्ञापांक-7/स्था0-04-02/2016सा0प्र0 ...../पटना-15, दिनांक.....  
प्रतिलिपि-ई गजट कोषांग, वित्त विभाग, बिहार, पटना को राजपत्र के अगले असाधारण अंक में प्रकाशनार्थ (दो प्रतियों में) प्रेषित।

ह0/-

सरकार के अवर सचिव।

ज्ञापांक-7/स्था0-04-02/2016सा0प्र0 ...13958.../पटना-15, दिनांक...11.10.19  
प्रतिलिपि-महालेखाकार (ले0 एवं ह0), बिहार, पटना/महानिबंधक, उच्च न्यायालय, पटना को उनके पत्रांक-78721 दिनांक 27.09.2019 के प्रसंग में/सचिव, विधि विभाग, बिहार, पटना एवं आई0टी0 मैनेजर, सामान्य प्रशासन विभाग, बिहार, पटना को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

03/10/19

सरकार के अवर सचिव।

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